

LOK SABHA
UNSTARRED QUESTION NO. 3786
TO BE ANSWERED ON 11.08.2026

HANDLOOM PRODUCER COMPANIES

3786. ADV DEAN KURIAKOSE:

Will the Minister of TEXTILES वस्त्र मंत्री
be pleased to state :

- (a) the details of the number of upgraded looms distributed, worksheds constructed and lighting units installed under National Handloom Development Programme (NHDP) which are currently functional, non-functional or abandoned, State/UT-wise;
- (b) the details of Handloom Producer Companies formed under NHDP, including currently active companies, turnover generated, number of member weavers and non-functional or dormant entities, State/UT-wise;
- (c) the details of applications received, sanctioned, rejected and pending under the Weaver MUDRA Scheme since 2021-22, along with total amount sanctioned and disbursed thereof, State/UT-wise; and
- (d) the details of handloom weavers who applied for Weaver MUDRA loans but were unable to avail benefits due to lack of documentation, collateral issues, Aadhaar-linked issues or bank-related procedural delays, State/UT-wise?

उत्तर
ANSWER

वस्त्र राज्य मंत्री (श्री पबित्र मार्घेरिता)
THE MINISTER OF STATE FOR TEXTILES
(SHRI PABITRA MARGHERITA)

(a): Under National Handloom Development Programme (NHDP) need based financial support is provided for various interventions like upgraded looms & accessories, construction of worksheds, lighting units, product & design development etc. State/UT-wise details of upgraded looms & accessories, worksheds constructed, lighting units provided under NHDP across the country during last three years are at **Annexure-A**.

(b): The Government promotes the formation and strengthening of Handloom Producer Companies (HPCs) as a key institutional mechanism for organizing handloom weavers into professionally managed, member-owned enterprises. 237 Handloom Producer Companies are formed under NHDP during 2020-21 to 2025-26.

(c) & (d): Concessional Credit/Weaver MUDRA Scheme is a component of National Handloom Development Programme (NHDP) to provide adequate and timely assistance from the Banks/financial institutions to the handloom sector to meet their credit requirement for term loan & working capital in a flexible and cost-effective manner across the country. Margin money

assistance is provided @ 20% of loan amount subject to maximum of Rs.25,000/- to individual handloom weaver/weaver entrepreneur and @ 20% of loan amount subject to maximum of Rs.20.00 lakh (@ Rs.2.00 lakh for every 100 weaver/worker) to handloom organization. However, only handloom organizations are eligible for getting loans at concessional interest rate of 6% for a period of 3 years subject to interest subvention capped upto 7% by the GoI. Credit guarantee fee on loan to handloom organization only is also provided for a period of 3 years.

For timely disbursal of financial assistances i.e. Margin money, Interest Subsidy and Credit Guarantee Fee by participating banks, a centralized online claim disbursement system “Handloom Weaver Mudra Portal” has been developed in association with Punjab National Bank. Margin money is transferred directly to the loan account of beneficiaries and interest subsidy is transferred directly to concerned banks through the Portal.

For availing loan under the scheme, eligible handloom weaver/worker is required to approach participating bank concerned with the filled-up application and submit it in the bank with necessary documents. It is for the bank concerned to satisfy itself with the eligibility of the applicant for grant of loan to the beneficiary. State-wise number of loan and amount of loan sanctioned under Concessional Credit/Weaver MUDRA Scheme under NHDP during 2021-22 to 2026-27 (upto 30.06.2026) is at **Annexure-B**.

Annexure-A

State/UT-wise weavers benefitted under HSS items (loom & accessories), lighting units and Workshed across the country from 2021-22 to 2025-26				
S. No.	State/UTs	No. of upgraded looms & accessories	No. of individual workshed	No. of lighting units
1	2	3	4	5
1	Andhra Pradesh	4850	964	780
2	Arunachal Pradesh	849	239	652
3	Assam	1441	694	0
4	Bihar	310	175	42
5	Chhatisgarh	2473	59	45
6	Gujarat	533	0	15
7	Haryana	66	20	0
8	Himachal Pradesh	423	267	105
9	Jammu & Kashmir	54	32	145
10	Jharkhand	533	141	610
11	Karnataka	4040	103	524
12	Kerala	3945	530	697
13	Madhya Pradesh	145	60	0
14	Maharashtra	407	79	219
15	Manipur	8796	168	150
16	Meghalaya	20	60	0
17	Mizoram	30	170	0
18	Nagaland	254	24	1
19	Odisha	1251	40	160
20	Punjab	0	15	1
21	Rajasthan	163	56	81
22	Tamil nadu	6577	618	428
23	Telangana	1561	98	38
24	Tripura	210	27	0
25	Uttar Pradesh	258	128	206
26	Uttrakhand	36	44	0
27	West Bengal	26	108	0
	Total	39251	4919	4899

Annexure-B

State-wise number of loan and amount of loan sanctioned under Concessional Credit/Weaver MUDRA Scheme, a component of NHDP during 2021-22 to 2026-27 (upto 30.06.2026)													
SN	Name of the State	2021-22		2022-23		2023-24		2024-25		2025-26		2026-27	
		No. of loan sanctioned	Loan amount sanctioned (Rs. in lakh)	No. of loan sanctioned	Loan amount sanctioned (Rs. in lakh)	No. of loan sanctioned	Loan amount sanctioned (Rs. in lakh)	No. of loan sanctioned	Loan amount sanctioned (Rs. in lakh)	No. of loan sanctioned	Loan amount sanctioned (Rs. in lakh)	No. of loan sanctioned	Loan amount sanctioned (Rs. in lakh)
1	Andhra Pradesh	3409	2067.12	1318	907.40	1712	1566.80	2528	2489.03	1645	1702.39	102	123.15
2	Bihar	0	0.00	75	46.75	35	35.90	0	0.00	9	9.50	0	0.00
3	Goa	0	0.00	1	0.45	0	0.00	1	1.90	0	0.00	0	0.00
4	Himachal Pradesh	0	0.00	1	1.00	0	0.00	0	0.00	0	0.00	0	0.00
5	Jammu & Kashmir	781	704.91	947	983.90	627	794.59	365	521.58	281	437.10	63	93.94
6	Karnataka	14	7.90	65	54.23	105	52.50	199	106.91	78	38.55	0	0.00
7	Kerala	165	86.00	335	180.80	197	121.50	185	100.50	333	220.82	168	130.75
8	Madhya Pradesh	44	95.40	88	233.50	0	0.00	102	158.00	44	21.90	4	2.00
9	Maharashtra	0	0.00	0	0.00	0	0.00	0	0.00	3	8.04	0	0.00
10	Odisha	20	13.20	5	4.00	1	0.50	31	26.50	2	2.00	0	0.00
11	Puducherry	0	0.00	0	0.00	0	0.00	1	1.00	0	0.00	0	0.00
12	Punjab	0	0.00	2	0.50	0	0.00	0	0.00	0	0.00	0	0.00
13	Rajasthan	4	2.00	0	0.00	0	0.00	0	0.00	0	0.00	0	0.00
14	Tamil Nadu	4742	2345.61	4051	2084.81	4575	2566.74	5203	3100.38	3509	2086.96	503	295.50
15	Telangana	243	291.90	752	508.84	472	584.71	160	152.41	1	1.00	47	46.54
16	Uttar Pradesh	72	57.92	81	77.81	86	102.62	70	96.15	8	9.58	0	
17	West Bengal	10	4.75	18	8.50	12	4.75	0	0.00	0	0.00	0	0.00
18	Assam	22	12.75	29	15.60	29	11.20	324	208.80	428	137.20	80	56.50
19	Manipur	0	0.00	21	10.50	62	31.00	42	21.00	0	0.00	0	0.00
	Grand Total	9526	5689.46	7789	5118.59	7913	5872.81	9211	6984.16	6341	4675.04	967	748.38
